

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH – COURT NO.I

Excise Appeal No. 70230 of 2018-[DB]

(Arising out of Order-in-Appeal No. GZB/EXCUS/000/APP/0356-0357/2015-16 dated 11/03/2016 passed by Commissioner (Appeals), Central Excise & Customs, Meerut-II)

Sh. Arvind Bansal,

.....Appellant

(22/9, South Side, Industrial Area, G.T. Road, Ghaziabad)

VERSUS

Commissioner of Central Excise, Ghaziabad.....Respondent

(C.G.O. Complex, Kamla Nehru Nagar, Ghaziabad)

APPEARANCE:

Ms. Pragya Pandey, Advocate for Appellant

Shri Shiv Pratap Singh, Authorized Representative for Respondent

CORAM :

Hon'ble Mrs. ARCHANA WADHWA, MEMBER (JUDICIAL)

Hon'ble Mr. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING/ DECISION : 02 September, 2019

ARCHANA WADHWA

The appeal is remanded. For order, see order of date in Excise Appeal No.70229 of 2018.

(Dictated and Pronounced in open Court)

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

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